

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). Central excise duty on medicines is broadly aligned with the Drugs (prices Control) Order, 1987. Medicines which are manufactured out of bulk drugs specified in the First Schedule to DPCO, 1987, which are required for National Health Programmes and also specified medicines belonging to the category of anticancer, cardiovascular, anti-diabetic etc. are exempted from central excise duty. Medicines belonging to category II of DPCO, 1987 are chargeable to central excise duty.

(e) The Ministry of Finance does not maintain separate statistics regarding collection of revenue from different categories groups of medicines.

(d) and (e). The central excise duty on medicines varies from zero to 15.75% *ad-valorem*. In addition, taxes such as sales tax are levied by the State Government and

other authorities. The incidence of duties levied by the Central Government on medicines manufactured in the country is not very high. There is no proposal at present to reduce the taxes levied by the Central Government on medicines.

Irrigation Potential

3473. SHRIMATI JAYANTI PATNAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total irrigation potential created in the country during the last three years (year-wise) from different sources; and

(b) the additional irrigation potential expected to be created from different sources by the end of the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) Requisite information is as under:-

Source	In. Th. ha.		
	1986-87 (Actual)	1987-88 (Anticipated)	1988-89 (Target)
Major & Medium (Additional)	459.50	681.60	974.16
Minor (Additional)	1642.26	1620.26	2876.63
Total (Additional)	2101.76	2302.11	3850.79

(b) Additional irrigation potential targetted to be created during 1989-90 is 820.55 Th. ha. through major and medium irrigation schemes and 1926.11 Th. ha. through minor irrigation schemes.

[Translation]

Acceptance of Small Denomination Notes by Banks

3474. SHRI SARFARAZ AHMAD: Will the Minister of FINANCE be pleased to state: